

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1511
TO BE ANSWERED ON 24.11.2016

BENEFICIARIES UNDER PMAY-G

1511. SHRIMATI PRATIMA MONDAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has any plan to consider the persons as beneficiaries of the Pradhan Mantri Awas Yojana—Gramin (PMAY-G), whose names were not included in the SECC list 2011 but entered in the BPL list and if so, the details thereof;
- (b) whether the Government has conducted any survey to know the actual figure/number of persons whose names were not included in the SECC list 2011 and if so, the details thereof;
- (c) whether any timeframe has been fixed to complete the data base of beneficiaries under PMAY-G and if so, the details thereof; and
- (d) the total amount allocated for the PMAY-G Scheme during the last two years and the current year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : In the initial year of implementation of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), there is no provision available for adding/ including names of the permanent Wait List. However, claimants other than those endorsed by Gram Sabha/ Village Sabha or the lower unit of local self-government as recognized by the respective State/ UT Panchayat Act, for inclusion in the list, may submit their claims to the Competent Authority within a period of six months from the day of the passing of resolution by the Gram Sabha. The Competent Authority shall enquire into the list, as endorsed by the Gram Sabha as well as the representations received directly and submit report to the Appellate Committee. Based on the merit of the claim, the Appellate Committee may recommend including these households in the universe of beneficiaries of PMAY-G. The detailed procedure for submission of reports by Competent Authority and disposal of cases by the Appellate Committee, including timely disposal, will be decided by the respective State/ UT.

The list of households proposed to be included in the universe, as recommended by the Appellate Committee, will be prepared Gram Panchayat and community wise. The decision on inclusion of these households into the Permanent Wait List shall be made after obtaining the approval of Competent Authority in the Central Government on recommendation of the State Government.

(b) : No, Madam.

(c) : No timeframe has been fixed to complete the data base of beneficiaries under PMAY-G.

(d) : A statement indicating amount allocated under PMAY-G (erstwhile IAY) during the last two years and current year, State/UT-wise is given in the Annexure-I.

Annexure-I

Annexure refers to Lok Sabha Unstarred Parliament Question No. 1511 due for answer on 24.11.2016

**Funds Allocated under PMAY-G (erstwhile IAY) for last two years and current year
(Rs. in lakh)**

S.No.	State	2014-15	2015-16	2016-17
1	ANDHRA PRADESH	42729.188	28818.242	42015.73
2	ARUNACHAL PRADESH	1416.257	952.509	8218.81
3	ASSAM	128586.168	86481.143	199853.19
4	BIHAR	153019.468	103203.063	356963.85
5	CHATTISGARH	23417.646	15793.891	130380.06
6	GOA	320.277	216.009	569.57
7	GUJARAT	18621.643	12559.255	63590.77
8	HARYANA	18985.094	12804.383	14306.85
9	HIMACHAL PRADESH	2742.505	1849.666	4434.53
10	JAMMU & KASHMIR	7888.384	5320.273	15482.32
11	JHARKHAND	27137.023	18302.402	129233.56
12	KARNATAKA	51867.695	34981.856	52098.19
13	KERALA	32247.234	21748.954	18226.79
14	MADHYA PRADESH	62891.875	42417.048	250875.10
15	MAHARASHTRA	102822.276	69347.868	128991.63
16	MANIPUR	3270.353	2199.489	10292.41
17	MEGHALAYA	5920.633	3981.945	15492.24
18	MIZORAM	908.185	610.803	4371.69
19	NAGALAND	1039.151	698.885	8322.77
20	ODISHA	87693.074	59144.068	221739.93
21	PUNJAB	30985.911	20898.262	13697.74
22	RAJASTHAN	55154.412	37198.563	140096.15
23	SIKKIM	1288.122	866.332	2381.21
24	TAMIL NADU	29172.571	19675.266	98715.06
25	TELANGANA	36752.189	24787.640	28526.67
26	TRIPURA	6704.136	4508.894	21587.69
27	UTTAR PRADESH	232213.428	156614.954	322032.52
28	UTTARAKHAND	6694.360	4514.971	9880.77
29	WEST BENGAL	236310.748	159378.367	244362.21
30	ANDAMAN AND NICOBAR	631.692	443.290	196.37
31	DADRA & NAGAR HAVELI	162.367	113.945	282.83
32	DAMAN & DIU	44.284	31.077	49.88
33	LAKSHADWEEP	16.656	11.689	70.92
34	PUDUCHERRY	300.000	400.000	400.00
Total >>>		1409955.005	950875.000	2557740.00